

National Company Law Tribunal



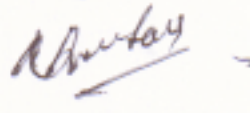
Allahabad Bench

CP NO. 63/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: Indian Turpentine & Rosin CO. Ltd v/s Supriya Industries Ltd

SECTION OF THE COMPANIES ACT: U/S Sec. 252 Schedule 8 of I

Sl. NO.	Name	Designation	Representation	Signature
1.	Rakesh Kumar Singh	Advocate for ITRCL		
2.	Sumit Saxena	AR of ITRCL		
3.	Mrityunjay Srivastava	Enforcement Officer	AR. APFC Bareilly Responsible No 10	

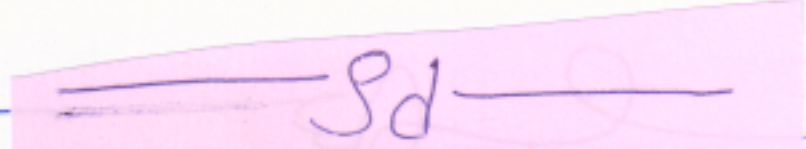
CP NO.63/ALD/2017

Sh. Mrityunjay Srivastava, Enforcement Officer on behalf of provident fund appeared. The petitioner counsel is directed to serve a copy of the petition to him.

The matter be listed on 5th September, 2017.

Dated:03.08.2017

Typed by:
Kavya Prakash


Sri H.P. Chaturvedi, Member (Judicial)